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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

(1) O.A. No.353/88

Bali Raj

...Applicant.

versus

Union of India & ors.

...Respondents.

(2) O.A. No. 357/88

Kailash Ram

...Applicant.

versus

Union of India & ors.

...Respondents.

(3) O.A. 358/88

S.S. Das Ray

...Applicant.

versus

Union of India & ors.

...Respondents.

Hon. Mr. Justice K. Nath, Vice Chairman.

Hon. Mr. K.J. Raman, Adm. Member.

(Hon. Mr. Justice K. Nath, V.C.)

The above mentioned three applications raise the common question of law and therefore, are dealt with by this common judgment. These are the applications under section 19 of the Administrative Tribunals Act, 1985 and the relief claimed is that the opposite parties be directed to allow the applicants to draw their pay as Senior Computers in the revised pay scale of Rs 425-700 with effect from their joining as such. The consequential benefits of the revision of scale are also sought.

2. An identical question before us came up today in O.A. No. 351/88 (Anand Shankar Srivastava vs. Union of India & others), where the applicant was appointed

as Senior Computer before 1.1.73, the date on which the recommendations of the Third Pay Commission were give effect to. In these ^{three} cases the appointments were made on different dates after 1.1.1973. We have recorded reasons in the earlier cases to hold that the persons appointed as Senior Computers are entitled to draw their salary in the revised scale of Rs 425-700 and not in the ~~earlier~~ ^{lower} scale of Rs 330-560. The same reasons apply to the present case which we need not repeat here.

3. In view of what has been stated above, these petitions are allowed and the opposite parties are directed to award the scale of Rs 425-700 to the applicants from the date of their joining as Senior Computers and further to give all consequential benefits of revision of their scale of pay accordingly. The opposite parties will comply with all these directions within three months from the date of receipt of copy of this judgment.

KR Ramay
ADM. MEMBER.

J
VICE CHAIRMAN.

Dated the 24th April, 1990.